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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER :

CP/200/2017

NAME OF THE PETITIONER(S) :

KEANU CONSULTANCY PVT LTD

NAME OF THE RESPONDENT(S) :

ROC, CHENNAI

UNDER SECTION :

252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Sarath babu

M. RATHINATHAN

PCS

Ro Rec. Chennai

for Petitioner

B. Sarath babu

M. RATHINATHAN

**ORDER**

Representative for the Applicant present, prayed for time to make submissions. At request, time is enlarged. Put up on **27.02.2018** at **10.30 AM**.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)